

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A. No.020/00339/2016

Date of Order :01.08.2018.

Between :

1. Ganji Rama Ganesh, s/o G.Venkata Ramana,
Aged about 24 yrs, Occ:Unemployee,
r/o D.No.1-98, Saripalli Village,
Pendurthi Mandalam, Visakhapatnam Dist.
2. Saragada Anvesh Reddy, s/o Shri S.Eswara Rao,
Aged about 21 years, Occ:Unemployee,
r/o 18-37/2, Yerraji Colony, Maddila Palam,
Visakhapatnam.
3. Pappala Appala Naidu, s/o Shri P.Srinivasa Rao,
Aged about 20 yrs, Occ:Unemployee,
r/o 12-56, Block No.45, Type-1, Port Qrts,
Saligrama Puram, Visakhapatnam.
4. Chukka Appala Swamy, s/o Shri Pydi Reddy,
Aged about 23 yrs, Occ:Unemployee,
r/o 14-1-28, Neelapuri Street, R.K.Rao Peta,
Kakinada-530 001.
5. Salapu Srinu, s/o Shri S.Appa Rao,
Aged about 21 yrs, Occ:Unemployee,
r/o 27-4-25, Old Karnavani Palem,
Old Gajuvaka, Visakhapatnam-530 026.
6. Dasari Srinivasa Rao, s/o Shri D.Tata Rao,
Aged about 21 yrs, Occ:Unemployee,
r/o 27-5-97, Sundaraiah Colony,
Gajuvaka, Visakhapatnam.
7. Kuncha Sekhar Babu, s/o Shri K.Chippa Rao,
Aged about 21 yrs, Occ:Employee,
r/o 6-80-3/A, Datha Sai Nagar,
Gajuvaka, Visakhapatnam-26.
8. Motamarri Balamurali, s/o Shri M.Appala Raju,
Aged about 32 yrs, Occ:Unemployee,
r/o 19-1-12, Old Ayyanna Palem Colony,
Visakhapatnam-530 044.
9. Molli Appala Raju, s/o Shri Venku Naidu,
Aged about 26 yrs, Occ:Unemployee,
r/o 19-8-10, Mounivani Palem, Pedagantada,
Visakhapatnam-530 044.

10. Vengala Ganesh, s/o Shri Krishna Rao,
 Aged about 27 yrs, Occ:Unemployee,
 r/o 1-7-144, Akkireddy Palem, BHPV Post,
 Visakhapatnam-530 012.

11. Peeta Nanaji, s/o Shri Neelakantha Rao,
 Aged about 25 yrs, Occ:Unemployee,
 r/o 2-28, NTR Colony, Gopala Puram,
 Visakhapatnam-530 044.

12. A.R. Abhikanth, s/o Shri Appala Swamy Dora,
 Aged about 20 yrs, Occ:Unemployee,
 r/o 20-91, Pendurthi (M), Doggavani Palem,
 Visakhapatnam.

13. G. Veeru Babu, s/o Shri Radha Mayya,
 Aged about 27 yrs, Occ:Unemployee,
 r/o 15-2-89, Gangavaram Post,
 Pedagantada, Visakhapatnam-530 044.

14. T.A.V. Ram Sekhar, s/o Shri Babu Rao,
 Aged about 20 yrs, Occ:Unemployee,
 r/o 18-16-1, Nadupuru RH Colony,
 Pedagantyada Mandal, Visakhapatnam-530 044.

15. Bathulla Babu Rao, s/o Shri Laxmana Rao,
 Aged about 25 yrs, Occ:Unemployee,
 r/o 25-11-62/5, Old Karnavani Palem,
 Gajuvaka, Viskhapatnam-530 026.

16. Jami Pydiraju, s/o Shri J. Ramu,
 Aged about 25 yrs, Occ:Unemployee,
 r/o 18-17-16/2, Riksha Colony,
 Pedagantyada, Visakhapatnam-530 044.

17. Repati Ram Babu, s/o Shri Varahala Rao,
 Aged about 28 yrs, Occ:Unemployee,
 r/o 25-4-148, Kotha Karnavanipalem,
 Visakhapatnam-530 044.

18. Dulla Sham Sundar, s/o Shri D. Ram Naidu,
 Aged about 27 yrs, Occ:Unemployee,
 r/o 5-23, Marri Palem, Aganampudi Post,
 Visakhapatnam-530 046.

19. Medasetti Vasu, s/o Shri Eswara Rao,
 Aged about 24 yrs, Occ:Unemployee,
 r/o 4-20, Boddapovani Palem,
 Visakhapatnam-531 021.

20. Yenneti Jagadesh, s/o Shri Y.V.Satyanarayana,
 Aged about 23 yrs, Occ:Unemployee,
 r/o 19-08-1992, Vyjanthi Apartments,
 Wood Peta, Anakapalli, Visakhapatnam-531 001. ...Applicants

And

1. The Union of India, rep., by its
 Secretary to the Govt. Of India,
 M/o Defence, South Block,
 New Delhi-110 001.
2. The Chief of Naval Staff, Integrated Headquarters,
 M/o Defence (Navy), Sena Bhavan, New Delhi-110 011.
3. The Flag Officer Commanding-in-Chief, Head Quarters,
 Eastern Naval Command, Head Quarters,
 Visakhapatnam-530 014.
4. The Naval Armament Depot, rep., by its
 Chief General Manager, Visakhapatnam-530 009.AP ... Respondents

Counsel for the Applicant

... Mr.T.Koteswara Rao,

Counsel for the Respondents

... Mr.T.Hanumantha Redy,SR.PC for CG rep., by

Mr.Bhavani Shankar

CORAM:

THE HON'BLE MR.JUSTICE R.KANTHA RAO, MEMBER (JUDL.)

THE HON'BLE MRS.NAINI JAYASEELAN, MEMBER (ADMN.)

ORAL ORDER

{ As per Hon'ble Mr.Justice R.Kantha Rao, Member (Judl.) }

The learned counsel appearing on both sides submit that no cause survives for adjudication in this OA.

2. Hence, the OA is dismissed. No order as to costs.

Sd/-

Sd/-

**(NAINI JAYASEELAN)
 MEMBER (ADMN.)**

**(JUSTICE R. KANTHA RAO)
 MEMBER (JUDL.)**

Dated:this the 1st day of August, 2018
 Dictated in the Open Court

Dsn